

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.01.2024

ORDER NO. 20 of 2024

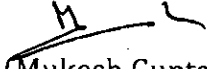
Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 and roster order no. 08 of 2024 for **CESTAT, New Delhi** from **31.01.2024 to 02.02.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 31.01.2024 to 02.02.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Customs Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar